

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. I.A. 2585/2022 I.A. 2587/2022 I.A. 2132/2022 I.A. 1199/2022
I.A. 1063/2022 I.A. 904/2022 I.A. 715/2022 I.A. 712/2022
I.A. 710/2022 I.A. 677/2022 IN C.P.(IB)1222(MB)/2019

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)
SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.09.2022**

NAME OF THE PARTIES: Bank of Maharashtra

V/s

Fabtech Projects & Engineers Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
10.11.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//SKS//

Sd/-
H.V.SUBBA RAO
Member (Judicial)